

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF RADIUS ESTATES AND DEVELOPERS PRIVATE LIMITED

RELEVANT PARTICULARS	
1. Name of corporate debtor	Radius Estates and Developers Private Limited
2. Date of incorporation of corporate debtor	19 th July 2014
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies (RoC), Mumbai
4. Corporate Identity No / Limited Liability Identification No. of corporate debtor	U45400MH2014PTC256188
5. Address of the registered office and principal office (if any) of corporate debtor	ONE BKC, A Wing 1401, Plot No. C-66, G Block, Bandra Kurla Complex, Bandra East, Mumbai - 400051
6. Insolvency commencement date in respect of corporate debtor	30 th April 2021 (vide order C.P. 1390/IBC/NCLT /MB/MAH/2020 dated 30 th April 2021 passed by Hon'ble National Company Law Tribunal, Mumbai Bench). Order received on 5 th May 2021
7. Estimated date of closure of insolvency resolution process	180 days from the insolvency commencement date which is 26 th October 2021
8. Name and registration number of the insolvency professional acting as interim resolution professional	S. Gopalakrishnan Reg. No.: IBBI / IPA - 002 / IP - N00151 / 2017 -18 / 10398
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: R - 2 / 202, Moraj Riverside Park, Takka, Panvel - 410 206, Raigad Zilla, Maharashtra. E-mail: gopi63.ip@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	S. Gopalakrishnan, A-42, 2nd Floor, Raj Industrial and Commercial Complex, Military Road, Marol, Andheri East, Mumbai - 400 059 E-mail: radiusedpl.cirp@sparkresolutions.co.in
11. Last date for submission of claims	22 nd May, 2021 (14 days from the date of receipt of order, i.e., 5 th May 2021)
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Allottees of a Real Estate Project under Sec. 5 (8) (f) of the Insolvency and Bankruptcy Code, 2016
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	a) CMA Padma Ganesh, Insolvency Professional b) CA Alok Murarka, Insolvency Professional c) Mr. Rajesh Sheth, Insolvency Professional
14. (a) Relevant Forms and	https://www.ibbi.gov.in/home/downloads
(b) Details of authorized representatives are available at:	a) Name - CMA Padma Ganesh Reg. No. - IBBI reg. No. IBBI/IPA-003/IP-N00246/2019-20/12854 Reg. Address-C-1,1503, Integrated Kamal, Hira Nagar, Goregaon - Mulund Link Road, Mulund (W), Mumbai - 400 080 Email - padmaganeshandco@gmail.com b) Name -CA Alok Kumar Murarka Reg. No. -IBBI/IPA-001/IP-P-01934/2019-2020/13006 Reg. Address -Marigold-1 CHSL, B-701, Beverly Park, Mira Road - 401107 Email - murarkalok@gmail.com c) Name -Rajesh Sureshchandra Sheth Reg. No. - IBBI/IPA-002/IPNO1021/2020-2021/13298 Reg. Address -B55,ShatdalSociety, Azad Lane, Off S.V.Road, Andheri West,Mumbai-400058 Email - rajeshshethsbi@gmail.com



Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of a corporate insolvency resolution process of the **Radius Estates and Developers Private Limited (REDPL)** on 30th April 2021.

The creditors of **Radius Estates and Developers Private Limited (REDPL)** are hereby called upon to submit their claims with proof on or before 22nd May, 2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class of Allottees under a real estate project in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 8th May 2021
Place: Mumbai
2017-18 / 10398



A handwritten signature in blue ink, appearing to read 'S. Gopalakrishnan'.

S. Gopalakrishnan
Reg. No.: IBB/ IPA - 002 / IP - N00151 /
Interim Resolution Professional of
Radius Estates and Developers Private
Limited